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O.A. No. 334 of 2010

Malaya Ranjan Kanungo.....Applicant

VS

Union of India & Ors.....Respondents.

Order dated: 23.01.2012

CORAM:

Hon'ble Shri C.R. Mohapatra, Member (Admin.)

&

Hon'ble Shri A. K. Patnaik, Member(Judl.)

In view of the memo dated 23.01.2012 filed by
Mr. P.C. Sethi, Ld. Counsel for the applicant seeking
withdrawal of this O.A., the O.A. is dismissed as withdrawn.


MEMBER (Judl.)


MEMBER(Admin.)

EK